

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/170(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF KATYANI COMMODITIES PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

Ms. Rashmi Bothra, Adv.

] For the Income Tax Officer

ORDER

1. Ld. Counsel appearing on behalf of the Income Tax Officer present.
2. ROC Report is awaited. Let the same be provided, in the meantime.
3. Registry is directed to issue notice to ROC, West Bengal by way of speed post and by e-mail and place the tracking information on record.
4. List this matter for further consideration on **10.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

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